

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/3118/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar (J),
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati, ^{fh} 11 April, 2022.

Sub:- Restricted holiday.

Ref:- Your letter dated 09.05.2022

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei Judicial District for **restricted holiday on 09.05.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo no.HC.VII-125/2008(Pt.)/3119/A. dtd. --- , 11-05-2022

Copy to:

1. The Project Manager, Gauhat High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

Pda